

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NO. 271 of 2016 IN  
DFR NO. 442 OF 2016**

**Dated: 2<sup>nd</sup> November, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:-**

**Bangalore Electricity Supply Company ...Appellant(s)  
Vs.  
Karnataka Electricity Regulatory Commission &Ors. ...Respondent(s)**

**Counsel for the Appellant(s) : Mr. Anand Sanjay M.Nuli**

**ORDER**

**IA NO. 271 of 2016  
(Appl. for condonation of delay)**

List the matter on **11.01.2017.**

**(I.J. Kapoor)  
Technical Member  
mk/pr**

**(Justice Ranjana P. Desai)  
Chairperson**